

**IN THE HIGH COURT OF GUJARAT AT AHMEDABAD**  
**R/CRIMINAL MISC.APPLICATION NO. 13392 of 2020**

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AJIT KUBHABHAI GOHIL  
Versus  
STATE OF GUJARAT  
=====

Appearance:

MR ATIT D THAKORE(5290) for the Applicant(s) No. 1,2,3,4  
for the Respondent(s) No. 2  
MS. SHRUTI PATHAK, APP for the Respondent(s) No. 1  
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**CORAM:HONOURABLE MR. JUSTICE A.S. SUPEHIA**

**Date : 23/09/2020**  
**ORAL ORDER**

When the matter is taken up for hearing, it is noticed that Mr. Ajit Kubhabhai Gohil, applicant-accused No. 1, who is present before this Court through video conferencing, seems spitting openly.

This Court is not inclined to take up the matter today looking to the conduct of the applicant-accused No. 1.

This Court is directed the applicant-accused No. 1 to deposit a cost of Rs. 500/- before the Registry of this High Court on or before the next date of hearing, failing which the matter shall not be taken up for hearing.

The matter is kept on **07.10.2020**.

Sd/-  
**(A. S. SUPEHIA, J)**

NEHA GUPTA /// VISHALMISHRA